

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 10
(IBPP)-01(PB)/2023

IN THE MATTER OF:
RG Residency Pvt Ltd

.... Petitioner/Applicant

Order u/S. 54C(1) of IBC, 2016 (PrePackged)

Order delivered on 01.07.2024

CORAM:
JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Adv. Prachi Bhatia, Adv. Kaustubh Prakash in IA-2799/2024
Adv. Namit Suri with Mr. Ravi, CS in IA-2527/2024 and IA-2531/2024
For the Corporate Debtor : Adv. Saurabh Jain, Adv. Prayag Jain
For the RP : Adv. Kumar Anurag Singh, Adv. Zain A. Khan, Adv. Anish Ahlawat

ORDER

IA-2527/2024, IA-2531/2024 & IA-2799/2024

1. In this matter, Ms. Prachi Bhatia, Ld. Counsel for the Applicant in IA-2799/2024 appears through VC.
2. Mr. Ravi, Company Secretary for the Applicant in IA-2527/2024 and IA-2531/2024 appears through VC
3. Mr. Kumar Anurag Singh, Ld. Counsel for the RP appears through the VC and seeks some time to file reply to these applications.
4. At request and by consent of all parties, list the matter **on 05.08.2024.**

Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)